

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 24th February, 2021

Shri P. K. Datta, District & Sessions Judge, Khowai District, Khowai will retire from service on superannuation in the afternoon of 28.02.2021 on attaining the age of 60 years and as such the charge of the Court & Office of the District & Sessions Judge, Khowai District, Khowai shall remain with **Shri Hrishikesh Chakrabarti, Judge, Family Court, Khowai, Khowai District** in addition to his own duties.

Shri Chakrabarti is directed to take over the charge and hold the Court as well as Office of the District & Sessions Judge, Khowai District, Khowai in the afternoon of 28.02.2021 till alternative arrangement is made.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Hrishikesh Chakrabarti as Sessions Judge, Khowai Sessions Division with Headquarters at Khowai with effect from the date of his taking over charge as such.

By order,
Sd/-
(D. M. Jamatia)
Registrar General

No.F.13(1)(a)-HC/2021/3740-86 Dated, Agartala, the 24th February, 2021

Copy to:-

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Private Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
5. The LR & Secretary, Law Department, Government of Tripura, Agartala for information.
6. The Director, Tripura Judicial Academy, Agartala.

7. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ **Khowai Judicial District**, Khowai/ Sepahijala Judicial District, Sonamura/ Dhalai Judicial District, Ambassa for information and necessary action.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Member Secretary, Tripura State Legal Services Authority, Agartala.
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
12. **The Judge, Family Court**, Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District/ Agartala, West Tripura Judicial District/ **Khowai, Khowai Judicial District**/ Ambassa, Dhalai Judicial District/ Sonamura, Sepahijala Judicial District.
13. **Shri P. K. Datta**, District & Sessions Judge, Khowai District, Khowai for information and necessary action.
14. **Shri Hrishikesh Chakrabarti**, Judge, Family Court, Khowai, Khowai District for information and strict compliance.
15. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
16. The Joint Registrar, High Court of Tripura, Agartala.
17. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Sepahijala Judicial District, Sonamura/ Khowai Judicial District, Khowai/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa.
18. All Deputy Registrars, High Court of Tripura, Agartala.
19. The Treasury Officer, Khowai District, Khowai.
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
21. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
22. The Superintendent (Establishment/Acctts. Section), High Court of Tripura, Agartala.
23. Personal file of the Officers concerned.
24. ORDER FILE.

R-0 24/2/21
Registrar General